

National Company Law Tribunal  
Allahabad Bench  
Allahabad

5 (ND)/2016

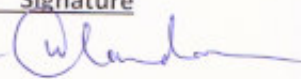
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Deena Nath Pandey & Ors.

v/s

M/s Saket Surgical (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

| Sl. No. | Name         | Designation                      | Representation | Signature   |
|---------|--------------|----------------------------------|----------------|---|
| 1.      | Udai Chandra | Counsel for petitioner           |                |  |
| 2.      | Somesh Khare | Counsel of Respondents 4, 5, 8.  |                |   |
| 3.      | NITIN SHARMA | Counsel for the Respondent No. 2 |                |   |

Order dated 14.12.2016

CP No.5 (ND)/2016 M/s Deena Nath Pandey & Ors. Vs. M/s  
Saket Surgical (India) Pvt. Ltd. & Ors.

Shri Nitin Sharma filed Vakalat for the second respondent.  
For respondents 5 and 8 reply is filed. For the reply statement of the  
respondent No.2 time extended for two weeks. List on 11.01.2017  
for further proceedings.

List on 11.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 14.12.2016